



# Punjab Government Gazette

## EXTRAORDINARY

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(VAISAKHA 18, 1942 SAKA)

### LEGISLATIVE SUPPLEMENT

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**PART II**  
**GOVERNMENT OF PUNJAB**  
DEPARTMENT OF LEGAL AND LEGISLATIVE AFFAIRS, PUNJAB  
**NOTIFICATION**

The 8th May, 2020

**No. 11-Leg./2020.**-The following Ordinance of the Governor of Punjab, promulgated under clause (1) of article 213 of the Constitution of India on the 7th day of May, 2020, is hereby published for general information:-

**THE PUNJAB GOOD CONDUCT PRISONERS (TEMPORARY  
RELEASE) AMENDMENT ORDINANCE, 2020**

**(Punjab Ordinance No. 1 of 2020)**

AN

**ORDINANCE**

further to amend the Punjab Good Conduct Prisoners (Temporary Release) Act, 1962.

Promulgated by the Governor of Punjab in the Seventy-first Year of the Republic of India.

Whereas the Legislative Assembly of the State of Punjab is not in session and the Governor is satisfied that circumstances exist, which render it necessary for him to take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Punjab is pleased to promulgate the following Ordinance, namely :-

1. (1) This Ordinance may be called the Punjab Good Conduct Prisoners (Temporary Release) Amendment Ordinance, 2020. Short title and commencement.
- (2) It shall come into force at once.
2. In the Punjab Good Conduct Prisoners (Temporary Release) Act, 1962, in section 3, in sub-section (2-A), after the second proviso, the following proviso shall be added, namely:- Amendment in section 3 of Punjab Act 11 of 1962.

"Provided further that during disasters under the Disaster Management Act, 2005, or epidemics under the Epidemic Diseases Act, 1897, the State Government may, by a special notification published in the Official Gazette, allow temporary release beyond the maximum period of sixteen weeks during

a calendar year, and may also waive the condition of temporary release being availed of on quarterly basis."

**V.P. SINGH BADNORE,**  
Governor of Punjab.

**S.K. AGGARWAL,**  
Secretary to Government of Punjab,  
Department of Legal and Legislative Affairs.